

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 252 of 2013 &  
IA-335 of 2013**

**Dated : 1<sup>st</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)  
Versus  
EMCO Ltd. & Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Ms. Shikha Ohri for R.2  
Mr. Vikas Singh, Sr. Adv.  
Mr. Hemant Sahai,  
Mr. Venkatesh for Intervener  
Mr. S.P. Jha  
Mr. Sunil Puri for Intervener**

**ORDER**

The learned counsel for the Respondent has finished his arguments.

Post the matter for Rejoinder Submissions on **17.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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